

IRDAI/ INT/ CIR/ PSP/ 019/ 01/ 2020

13th January, 2020

To

All General & Stand-Alone Health Insurers

All Insurance Intermediaries

Re: Marketing Standard Individual Health Insurance product through PoS

The Authority vide its Guidelines Ref no. IRDAI/ HLT/ REG/ CIR/ 001/ 01/ 2020 dated 1st January, 2020 has introduced an indemnity based Standard Health Insurance Product – "AROGYA SANJEEVANI POLICY". In order to achieve higher insurance coverage and improve insurance penetration, it is considered essential to allow distribution of "AROGYA" SANJEEVANI POLICY" through all extant distribution channels that are prevalent in the insurance industry.

Accordingly, in partial modification, condition number (iii) of the IRDAI Circular No. IRDAI/ INT/ CIR/ PSP/ 239/ 2017 dated 25th October, 2017 stands substituted as under:

"iii) Number of such products that can be filed as PoS product is capped at three (3) per insurance company. In addition to these three insurance products, Standard Health Insurance Product - "AROGYA SANJEEVANI POLICY" is also allowed to be marketed by Point of Sales.

All other condition of the above referred circular remain unchanged.

Member (Non-Life)